

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA(I.B.C)/66(CH) 2020
in
CP(IB) No. 07/Chd/Hry/2017
(Admitted)

IN THE MATTER OF:

Recorder & Medicare Systems Pvt. Ltd.

...Petitioner

Under Section: 10, IBC 2016, Rule 11 NCLT 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

Sd/-

Court Officer

Preeti
15.05.2024